

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 133
44/241-242/PB/2019

IN THE MATTER OF:

Mr. Rajesh Mittal

... Petitioners/Applicant

Vs

M. M. Metacraft Pvt. Ltd.

... Respondent

SECTION: Under Section 241-242

Order delivered on 16.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent: Mr. Alishan Naquee, Mr. Dhruv Manchanda &
Mr. Swet Shikha, Advocate

ORDER

Part heard for 27.05.2019.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

16.05.2019
Shammy